

(b) if so, the main reasons for the same and how far this will be helpful to Government; and

(c) whether any modalities have been worked out and whether a decision has been taken to raise roughly Rs. 150 crores through bonds and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) A proposal to convert the Nuclear Power Board into a Public Sector Corporation is under consideration of the Government.

(b) The main reasons are to augment the resources currently available, and for effective and speedy implementation of the 10,000 MWe power programme of the Department of Atomic Energy.

(c) Modalities to raise resources through bonds will be worked out in due course.

Centre for Development of Telematics

4591. SHRI JITENDRA PRASADA : Will the PRIME MINISTER be pleased to state :

(a) whether Centre for Development of Telematics technology is being given to Government by some non-residents Indians settled in USA;

(b) if so, the details thereof and the special features of this system ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). No Sir. The technology is being developed indigenously. However the services of some part-time consultants are engaged for meeting specific needs.

The special features of the system are :

- (1) Use of indigenous components to reduce foreign exchange outflow.
- (2) Focus on satisfactory operation under Indian conditions of high traffic and high temperature conditions.
- (3) Use of Indian talent in development of software and system technology.

Licences for Manufacture of Electronic Equipments

4592. SHRI SALEEM I. SHERVANI : Will the PRIME MINISTER be pleased to state :

(a) whether any industrial licences/ letters of intent have been issued to manufacturers of microwave ovens push button telephones, memory telephone diallers and cordless telephones; and

(b) if so, their installed capacity, stages of implementation and the details of their foreign collaborations ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). Yes Sir. Industrial Licences/Letters of intent have been issued for the manufacture of push button telephones, memory telephone diallers and cordless telephones. The details regarding installed capacity, implementation status and foreign collaboration are given below. As far as microwave ovens are concerned, Government had invited composite applications for their manufacture. Government have yet to take a final decision in the matter.

- (i) Push-button telephones : Foreign collaboration (FC) applications from thirty two (32) units (including twenty two private sector units), who have licence/approval for manufacture of push-button